Central Administrative Tribunal Principal Bench, New Delhi

OA No. 2285/2007

This the 4th day of January, 2016

Hon'ble Mr. Justice B.P. Katakay, Member (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

Shri S.K. Trivedi S/o Shri Chandra Bhat Trivedi Office Supervisor Office of the Superintendent RMS "X" Division, Jhansi (UP) R/o 293 Civil Lines, Jhansi.

..... Applicant

(By Advocate: None)

VERSUS

- Union of India through Secretary
 Ministry of Communication and IT
 Department of Post
 Dak Bhawan Sansad Marg
 New Delhi-110001.
- The Director Postal Services
 O/o the Postmaster General
 Agra Region, Agra 282001.
- 3. The Superintendent of R.M.S. "X" Division, Jhansi (U.P.)

.... Respondents

(By advocate: Mr. R.V. Sinha)

ORDER (ORAL)

By Shri B.P. Katakey, Member (J):

None has appeared on behalf of the applicant. It is presumed that the applicant is not interested in pursuing the matter.

The OA is accordingly dismissed in default and for non-prosecution.

(K.N. Shrivastava)
Member (A)

(Justice B.P. Katakey) Member (J)

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